

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 25
(IB)-1738(PB)/2018

IN THE MATTER OF:

Nadeem Alam

.... Petitioner/Applicant

v.

R.G. Residency Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 14.11.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Shrey Yadav, Adv.

For the Respondent


Mr. Prayag Jain Godha, Adv.

ORDER

Ld. Counsels for the parties are present.

List the matter for physical hearing on 23.01.2023.


(RAMALINGAM SUDHAKAR)
PRESIDENT


(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)